

DAILY BOARD DATED 29/08/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 3/2015	The State Pant Nagar P.S V/s Hanumant Ghorpade	Judgment
2	ABA 119/2020	Sunil Narendra Singh and 2 others V/s State Byculla Police Station	Arguments
3	Spl. Case 657/20	The State- D.B. Marg Police Station V/s Bhaskar @ Aamod Yashvant Uspkar	Appearance
4	RA SC ST 281/20	The State- D.B. Marg Police Station V/s Bhaskar @ Aamod Yashvant Uspkar	Appearance
5	MA in SC ST 1799/2019	Anupam Pinakinbhai Padaya V/s Kailash Ahwad and Others	Hearing
6	MA in ABA 136/20	Manojboj Sukanand Choube V/s State Govandi Police Station	Hearing
7	MA 205/20 in ABA No. 1254/19	Haji Mohammed Irfan Mohammed Hanif Qureshi and Ors. V/s Deonar P.S.	Hearing
8	MA 222/20 in ABA 1877/19	Namdeo Ramchandra Gadghe V/s The State Of Maharashtra Through Ghatkopar Police Station	Say
9	SC ST Spl. Case 7/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Say & hearing.
10	Email in ABA 999/19	Urmila S. Lunvara (Complainant) (State MRA Marg Police Station) V/s Mahesh Madhukar Palkar	Appearance
11	MA in SC ST 755/20	Manisha Uttam Kunde (Complainant) (Through Mulund P.S.) V/s Ramendu Deb and 7 Ors	Say & Hearing
12	ABA 884/20	Santosh Dattaram Chavan and 2 ors V/s The State Navghar Police Station	Say & Hearing.

